

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

C.P. No. 946/2011 In
O.A. No. 1259/1992

(8)

New Delhi, this the 4th day of May, 2012

**HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)
HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)**

Shri Vijay Kumar Pathak
S/o Shri P.C. Pathak
Working under Dy.CMM
Northern Railway, Stores Depot,
Shakurbasti.

...Applicant

By Advocate: Mrs. Meenu Mainee.

Versus

Union of India : Through

1. Shri H.C. Joshi
General Manager,
North Central Railway,
Allahabad.
2. Shri R.S. Sharma
DRM,
North Central Railway,
Jhansi.
3. Shri S.P. Bhardwaj
DRM,
North Central Railway,
Agra.

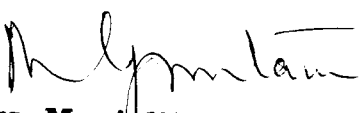
..Respondents

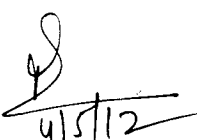
By Advocate: Shri V.S.R. Krishna.

ORDER (ORAL)

Mrs. Meera Chhibber, Member (J)

It is stated by the counsel for the applicant that the directions given in the OA by this Tribunal have already been complied with by the respondents. In view of above, this CP has become infructuous. The same is accordingly dismissed. Notice is discharged.


(Mrs. Manjulika Gautam)
Member (A)
/jyoti/


(Mrs. Meera Chhibber)
Member (J)